

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-65/2005/1731/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Malaya Deb,  
Presiding Officer/ Member,  
M.A.C.T, Nalbari

Dated Guwahati, the <sup>nd</sup> 2 March, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/69 dtd. 01.03.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.03.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 04.03.2023 till the morning of 09.03.2023**, has been granted. The District & Sessions Judge, Nalbari and in his absence the in-charge District & Sessions Judge, Nalbari would remain in charge of your Court and office during your absence.

Yours faithfully,

*sdt*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-65/2005/1732-1733/A dated** , 02-03-2023

Copy to

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**